

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 161 of 2012

Dated : 8th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Saheli Exports Pvt Ltd. Appellant(s)

Versus

Joint Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Respondent(s): Mr. Anand K Ganesan

Counsel for the Respondent(s): Mr. Meet Malhotra Sr. Adv
Mr. Ravi S.S. Chauhan
Mr. Prateek Dahiya for R-1
Miss. Pallak Singh
Mr. Y.P. Chawla

ORDER

We have heard the Learned Counsel for the Appellant.

Post the matter for further hearing on **03.05.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt